Examination Reform Programme by UGC

Written Answers

1589. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether in response to the letter written by the U.G.C. to all Universities in January it has evoked a luckewarm feedback on the examination reforms programme and that "U.G.C. crack down on Ministries likely" as reported in the 'Hindustan Times' dated 17th November, 1994;
- (b) the main emphasis of the ERP (Examination Reforms Progvamincs) which the U.G.C. has recently conveyed to all the. Universities indicating the names of the Central/Private/ deemed Universities which have responded thereto in the affirmative and which are the other Central Universities who have not so far communicated their stand to UGC on ERP;
- (c) whether any time-bound programme has been fixed by Government so that after a certain dead line UGC may pull up errant Universities/Institutions by partially cutting the annual aid that it doles out; and
- (c) whether any recent Supreme Court judgement has empower UGC to oversee and subsequently implement directives to improve academic standards in the country as far as examination reforms are concerned?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (c) According to the information furnished by UGC, the Commission has been advising the universities and Institutions deemed to be universities to implement some specific measures of examination reform like Continuous Internal Evaluation, Development of question banks, Grading system, Semester system, Redesigning of syllabi and question papers and conduct of examination with a view to improving the reliability, validity and objectivity of evaluation and bringing about a closer integration of teaching, learning and evaluation.

The revised guidelines drawn on the basis of the review of the programme were sent to all Vice-Chancellors on 31-1-94 and they were requested to discuss the matter in various academic bodies of their respective universities/Institutions in order to take a firm decision for implementing the measures of examination reform. They were also advised to make necessary preparation during 1993-94 so that the said measures could be implemented during 1994-95.

- A list indicating the names of the Universities and Institutions deemed to be Universities who have responded to the UGCs letter regarding examination reforms is attached a statement. (See below) The UGC is pursuing the matter with the remaining Universities. The Commission has also decided to organise six regional seminars on the strategy for implementation of the measures of examination reform.
- (d) The Supreme Court vide its judgement dated 8th September J 994 has held that the UGCs notification dated 19th September, 1991 regarding the qualifications required of a person to be appointed to be teaching staff in the universities and institutions affiliated to them, was valid and mandatory.

Statement

List of the Universities and Institutions deemed to be Universities which have responded to the UGC letter regarding implementation of the measures of Examination Reforms

- (a) CENTRAL UNIVERSITIES:
 - 1. Delhi University
 - 2. Jamia Milia Islamia
 - 3. Pondicherry University

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STATE UNIVERSITIES :

1. Anna University

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- 2. Bharathidasan University
- 3. Alagappa University
- 4. Jammu University
- 5. M.S. University of Baroda
- 6. Mangalore University
- 7. South Gujarat University
- 8. Magadh University
- 9. Shiyaji University
- 10. Kalyani University
- 11. Devi Ahilya University
- 12. Rabindra Bharati University
- 13. S.N.D.T. Women's University
- 14. Tripura University
- 15. Mother's Teressa Women's University
- 16. Chitrakoot Gramodya Vishwavidyalaya
- 17. Ravi Shankar University
- 18. Punjab University, Chandigarh
- 19. Goa University
- 20. Roorkee University
- 21. Maharisi Dayananda University, Ajmer

INSTITUTIONS DEEMED TO BE UNIVERSITIES:

- 1. Dyathagh Educational Institute
- 2. Makhanlal Chaturvedi National University of Journalism
- 3. Birla Institute of Technology
- 4. Tata Institute of Social Science
- 5. Sri Sathya Sai Institute of Higher Learning
- 6. Gandhigram Rural Institute
- 7. Bansthali Vidyapith.

Harassment of Girl Students In Delhi University

1590. SHRI VIREN J. SHAH:

SHRI PRAMOD MAHAJAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the report published in 'Hindiu stan Times' dated November 73, 1994 under the caption, Girl students don't feel safe in the lusty environment of Delhi University;
 - (b) if so, what are facts of the cases;
- (c) how many alleged sex related cases against the girl students and lady lecturers

have taken place during each of the last three years and so far in 1994;

- (d) in how many cases enquiries were instituted; the result of enquiry in each case and what action was taken against the persons found guily;
- (e) how far such cases in Delhi University have affected the serene atmosphere of the University particularly amongst the girl students in the pursuit of tension-free studies; and
- (f) what steps Government have taken or propose to take to stop this moral degradation and perversion and to safeguard the honour and dignity of the girl students and lady lecturers of the University?